

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/02/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	GIRISH SUBRAMANIAN V/S NAWARA RESORTS PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	M P SREEKRISHNAN, MUHAMMED MUSTHAFA A.
RESPONDENTS ADVOCATE/ PROFESSIONAL	VINAY MATHEW, M A SHAJI, PP ZIBI JOSE

23 April 2024

ORDER

CP(C/ACT)/02/KOB/2023

None appears on behalf of the Petitioner. Learned Counsel, Mr. Vinay Mathew appears physically on behalf of the Respondents.

Counsel for Respondents are directed to intimate the next date of hearing to the Petitioner Counsel.

List this matter either for appearance or withdrawal on **21.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**